

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
SPECIAL BENCH : NEW DELHI (COURT-I)

CP-164(ND)/2017

In the matter of :

Genius Bug Education & Learning (P) Ltd  
Vs.  
Registrar of Companies

....PETITIONER

SECTION :

Under Section 252 (3)

Order delivered on 12.10.2017

Coram :

R. VARADHARAJAN,  
Hon'ble Member (Judicial)

DEEPA KRISHAN  
Hon'ble Member (Technical)

For the Petitioner /applicant


: Ms. Rekha Mittal, P.C.S.  
Authorized Rep. of petitioner.

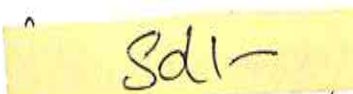
For the Respondent/Corporate Debtor :-

ORDER

Learned Counsel for the petitioner is present. Ld. representative for the ROC / RD is also present.

Since the matter has been part heard elaborately by one of the Hon'ble Member along with Hon'ble President, Principal Bench, let the matter be listed for tomorrow i.e. 13.10.2017 before the said Bench.

  
(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
12.10.2017